

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.
(Circuit Bench at Nainital)

Original Application No. 331/1384/2018

Dated: This the 22ND day of MAY 2019.

PRESENT:-

HON'BLE MR S N TERDAL, MEMBER (J)

HON'BLE MR. MOHD JAMSHED, MEMBER (A)

Vishnu Prakash Tiwari (PN-2496) SK-II, son of Late Vireshwar Tiwari, CSD Depot, 15 Balbir Road, Dehradun-226002 (Resident of 86/400 Dev Nagar, District-kanpur).

. . . Applicant

By Adv: Shri Ajay Rajendra

V E R S U S

1. Union of India through the Secretary to Government of India, Ministry of Defence, New Delhi.
2. General manager, Canteen Stores Department Adelphi, 119 MK Road, Mumbai-400020.
3. Deputy General Manager (P), Canteen Stores Department Adelphi, 119 – MK Road, Mumbai – 400020.
4. Area Manager Canteen Stores Department, Dehradun.
5. Area Manager Canteen Stores Department, Masimpur.

. . . Respondents

By Adv: Shri G K Upadhyay

O R D E R

By Hon'ble Mr. S N Terdal, Member (J)

Heard Shri Ajay Rajendra, learned counsel for the applicant and Shri G K Upadhyay, learned counsel for the respondents.

2. At the time of hearing, learned counsel for the applicant submits that the applicant has submitted a representation dated

06.05.2019 which he has filed along with supplementary affidavit dated 14.05.2019.

3. After consulting the applicant who is present in the Court, the counsel for the applicant submits that this OA may be disposed of with a direction to the respondents to consider the above said representation dated 06.05.2019.

4. Accordingly, the OA is disposed of having become infructuous with the direction to the respondents to dispose of the above said representation dated 06.05.2019 by passing a reasoned and speaking order within two months from the date of receipt of certified copy of this order. No order as to cost.

(Mohd Jamshed)

Member (A)

(S N Terdal)

Member (J)

Arun..